

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(27) C.P.-558/241-242/(MB)/2017

CORAM:

Present : SHRI M.K SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 21.06.2018

NAME OF THE PARTIES: Lalit Lahoti & Anr.  
V/s  
Madhu Corporate Park Ltd.

SECTION OF THE COMPANIES ACT : 241-242 Companies Act, 2013.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. By the Order of the Bench the matter adjourned to **11.09.2018**.

SD/-  
**M.K SHRAWAT**  
**Member (Judicial)**

**21.06.2018.**

Aah/Suresh